

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

FIFTY-FIRST REPORT

(Presented on 15-11-1983)

The Business Advisory Committee held a sitting on Tuesday, 15 November, 1983.

2. The Committee recommend the allocation of time to the following items of Government Legislative and other Business:—

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| (1) Discussion on the Resolution seeking approval of the Proclamation dated the 6th October, 1983 issued by the President in relation to the State of Punjab. | 4 hours |
| (2) Discussion on the Resolution seeking disapproval of the Punjab Disturbed Areas Ordinance, 1983 | } 3 hours |
| (3) The Punjab Disturbed Areas Bill, 1983 (To replace Ordinance).
(Consideration and passing) | |
| (4) Discussion on the Resolution seeking disapproval of the Chandigarh Disturbed Areas Ordinance, 1983. | |
| (5) The Chandigarh Disturbed Areas Bill, 1983
(To replace Ordinance)
(Consideration and passing) | |
| (6) Discussion on the Resolution seeking disapproval of the Armed Forces (Punjab and Chandigarh) Special Powers Ordinance, 1983. | |
| (7) The Armed Forces (Punjab and Chandigarh) Special Powers Bill, 1983 (To replace Ordinance)
(Consideration and passing) | } 4 hours |
| (8) Discussion on the Resolution seeking disapproval of the Illegal Migrants (Determination by Tribunals) Ordinance, 1983 | |
| (9) The Illegal Migrants (Determination by Tribunals) Bill, 1983 (To replace Ordinance)
(Consideration and passing) | |
| (10) Discussion on the Resolution seeking disapproval of the Tea (Amendment) Ordinance, 1983. | } 2 hours |
| (11) The Tea (Amendment) Bill, 1983 (To replace Ordinance)
(Consideration and passing) | |
| (12) Discussion on the Resolution seeking disapproval of the Textile Undertakings (Taking Over of Management) Ordinance, 1983. | } 4 hours |
| (13) The Textile Undertakings (Taking Over of Management) Bill, 1983 (To replace Ordinance).
(Consideration and passing) | |

[P. T. O.]

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| (14) Discussion on the Resolution seeking disapproval of the Transformer and Switchgear Limited (Acquisition and Transfer of Undertakings) Ordinance, 1983. | } 1 hour |
| (15) The Transformer and Switchgear Limited (Acquisition and Transformer of Undertakings) Bill, 1983.
(To replace Ordinance).
(<i>Consideration and passing</i>) | |
| (16) The Oil Fields (Regulation and Development) Amendment Bill, 1983.
(<i>Consideration and passing</i>) | } 2 hours |

3. The Committee further recommend that discussion under Rule 193 regarding need for Electoral Reforms with special reference to defections may be taken up during this week.

4. The Committee also recommend that discussion on the International Situation may be held during the next week.

NEW DELHI;
November 15, 1983
Kartika 24, 1905 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.